

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**T.A. No. 62/5490/2020**

This the 20<sup>th</sup> day of July, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

J A Wagay

.....Applicant

(Advocate:- Mr. Bhat Fayaz Ahmad-Not Present)

Versus

1. State of J& K Ors.

.....Respondents.

(Advocate: Mr. Rajesh Thappa, learned D.A.G.)

**O R D E R  
[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**

TA No. 62/5490/2020 arises out of SWP No. 2390/2012 claiming the relief for the post of Rehbar-e-Taleem (R.e.T) Teacher. It is not a civil post and the Tribunal does not have any jurisdiction in this matter. Registry is directed to return the file to the Hon'ble High Court of Jammu and Kashmir at Srinagar.

**(ANAND MATHUR)  
MEMBER (A)**

**(RAKESH SAGAR JAIN)  
MEMBER (J)**